Fourteenth Loksabha

Session: 4 Date: 10-03-2005

Participants: Mandal Shri Sanat Kumar

Title: Need to develop infrastructural and other facilities at Sunderbans wild life with a view to promote ecotourism.

SHRI SANAT KUMAR MANDAL (JOYNAGAR): I wish to bring to the notice of the Government regarding the importance of developing the Sundarbans Wildlife area/National Park in the perspective of eco-tourism as it has an immense potential to bring in both national/international tourists as well as revenue in foreign exchange.

Though Sundarbans Wildlife area, the core of the largest delta/largest mangrove forest in the planet is declared as a National Park, the infrastructural and other facilities available for the visiting tourists, are not at par with other National Parks of the country. If developed in the eco-tourism point of view, it would be a pride of India.

Therefore, I request the Government to take steps to provide all the facilities, which should be available at a National Par, at Sundarbans Wildlife area and also to develop the same into a world-class eco-tourism spot of the planet.

... (Interruptions)

SHRI TARIT BARAN TOPDAR (BARRACKPORE): Sir, in view of the Supreme Court ruling, the President's rule should be imposed. ... (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): We have given notice. ... (Interruptions)

MR. SPEAKER: I have already announced in the morning.

... (*Interruptions*)

अध्यक्ष महोदयः आप बैठिए। मेरी बात सुनने की थोड़ी कोशिश कीजिए।

...(<u>व्यवधान</u>)

MR. SPEAKER: I have already announced in the morning that it is a matter, I feel, of importance. I have already called a meeting of the hon. Leaders today this evening. I am sure, after discussions, we will be able to decide.

... (Interruptions)

SHRI TARIT BARAN TOPDAR: I am on a different type of situation. I demand that the Presidential rule should be imposed immediately. ... (*Interruptions*)

... (*Interruptions*)

MR. SPEAKER: Now, we will take up further consideration of the Motion of Thanks on the President's Address.

... (Interruptions)

MR. SPEAKER: Nothing can be decided now. I cannot decide anything. Whatever I have to say, I have said. I cannot compel anybody to make a statement.

... (*Interruptions*)

SHRI TARIT BARAN TOPDAR: Sir, we cannot allow this to happen. This cannot be allowed. ... (*Interruptions*)

MR. SPEAKER: Hon. Members, please sit down. Shri Adhir Chowdhary, I do not know what has happened to you today. Shri Topdar, please sit down.

... (Interruptions)

MR. SPEAKER: We have to proceed with the important discussion. Hon. Leader of the Opposition has to speak. I have already said it in the morning.

... (Interruptions)

MR. SPEAKER: I will not have anything recorded. Anything spoken without my permission will not be recorded – this is the standard practice.

... (Interruptions)

SHRI TARIT BARAN TOPDAR: We are not speaking; we are expressing our views! ... (Interruptions)

MR. SPEAKER: There is no provision for expressing your opinion like this. Shri Topdar, please take your seat.

... (Interruptions)

MR. SPEAKER: What are you doing?

... (Interruptions)

SHRI HARIN PATHAK (AHMEDABAD): Sir, he is referring to me. ... (Interruptions)

MR. SPEAKER: Should it therefore be decided on the floor of the House?

... (Interruptions)

अध्यक्ष महोदय: हमने तो तय किया है। अगर आप लोग नहीं सूनेंगे तो मैं क्या करूंगा। मैंने पहले भी कहा है।

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : आप बताइये।

अध्यक्ष महोदय: मैं बताऊंगा या नहीं बताऊंगा, अभी कैसे कह सकता हुं?

... (Interruptions)

MR. SPEAKER: I have said that we are going to sit with the Leaders and discuss.

... (*Interruptions*)

MR. SPEAKER: I do not need your help, Shri Topdar.

... (Interruptions)

MR. SPEAKER: This is not being recorded. Except my statement, nothing is being recorded. Why are you exhausting yourself? Please do not do this.

(Interruptions) ...*

MR. SPEAKER: I have myself said in the morning that I consider this matter as important. Therefore, I have called a meeting of the hon. Leaders to discuss this. I want to hear everybody's views, and then whatever is to be decided, I shall decide; I will see what is to be done and what is not to be done. Please wait and have some patience. Let us hold the meeting.

Now, Shri Advani may speak on the Motion of Thanks on the President's Address.

... (Interruptions)

SHRI TARIT BARAN TOPDAR: If you hear us now, it will help the meeting of the Leaders. ... (*Interruptions*)

MR. SPEAKER: I am sure that these are matters which are to be dealt with in a serious manner.

... (Interruptions)

MR. SPEAKER: Okay, what do you want to do now? Tell me what do you want to do?

... (Interruptions)

अध्यक्ष महोदय : अभी चर्चा नहीं हो पायेगी।

...(व्यवधान)

MR. SPEAKER: Okay, let this discussion be over. I will consider – I am not saying that I will concede – what is to be done.

... (Interruptions)

MR. SPEAKER: Nothing is being recorded. Only the speech of the Leader of the Opposition would be recorded.

... (Interruptions)

अध्यक्ष महोदय : ऐसे नहीं होता है।

... (Interruptions)

* Not Recorded

MR. SPEAKER: I am not permitting you. You cannot do anything without notice. I do not know what are you talking.

... (Interruptions)

MR. SPEAKER: There is a method for everything. No notice has been given to me. I know nothing about it. You are just wanting something. I would not allow.

... (Interruptions)

MR. SPEAKER: Do not show any papers.

... (Interruptions)

MR. SPEAKER: Do not show any papers.

... (Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions) ...*

MR. SPEAKER: What are you doing?

... (Interruptions)

MR. SPEAKER: Do not record anything.

(Interruptions) ...*

MR. SPEAKER: This is very improper. You cannot show anything.

... (Interruptions)

MR. SPEAKER: I am sorry. Mr. Bansal, you are a very responsible Member.

... (Interruptions)

MR. SPEAKER: It is unfortunate. I am standing and you are disturbing me. Nothing will be allowed.

... (Interruptions)

MR. SPEAKER: This is very unfortunate.

... (Interruptions)

MR. SPEAKER: Mr. Adhir Chowdhary, I am sorry. I am repeatedly requesting you since morning not to disturb.

... (Interruptions)

* Not Recorded

MR. SPEAKER: Mr. Minister, I do not know what is happening. I will take action against them.

... (Interruptions)

MR. SPEAKER: It is very unfortunate that from this side, the House is not allowed to function because of what the Ruling Party or their supporters are doing.

... (Interruptions)

MR. SPEAKER: I am not going to allow you.

... (Interruptions)

MR. SPEAKER: Mr. Ram Kripal Yadav, if you stand there, I will take action against you.

... (Interruptions)

अध्यक्ष महोदय : ये क्या हो रहा है?

... (Interruptions)

MR. SPEAKER: I am sorry I have to take action. Please go back to your seats. Do not behave in this manner.

... (Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 12.30 P.M.

12.21 hrs.

past Twelve of the Clock.
